

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The PDJ Kargil, Reasi, Ganderbal, Poonch.  
Pulwama, Samba, udhampur and Bandipora

**Most  
Urgent**

NO:- 60264-73 Dated :- 3-03-2018

Subject **Awaited information regarding Monthly Work Done Statement both  
Civil and Criminal court wise during the year 2017 .**

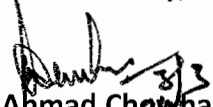
Sir,

As desired, I am request to you that the information regarding monthly  
Work done Statements both Civil and Criminal court wise are still awaited from the  
entire district mentioned below :-

S.No	Name of the Courts	Awaited Statements
1	District Bandipora,	March, June, August, November and December, 2017 are awaited
2	District Ganderbal	September, October, November and December, 2017 are awaited
3	District Reasi,	February and November, 2017 are awaited
4	District Kargil,	October and November, 2017 are awaited
5	District Poonch,	August and September, 2017 are awaited
6	District Pulwama	July and November, 2017 are awaited
7	District Samba	November, 2017 are awaited
8	District Udhampur	May, July, September, October and November, 2017 are awaited

In this connection, you are once again requested to kindly send the so  
much awaited statements to this registry by or before 9th, March, 2018 by speed post  
and for Jammu province you are requested to depute a Junior Asstt:/orderly for  
submitting the said statements in the Statistical Section of the Worthy Registrar  
Generals' office, Jammu so that we may able to communicate the same to the Supreme  
Court of India .

Yours faithfully,

  
(Aftab Ahmad Chaudhary)  
Dy. Registrar, Srs

✓  
Copy forwarded to the Incharge NIC, High Court of J&K for uploading on High Court  
web site .

  
Dy. Registrar, Srs